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India and the Government of the Union of Soviet Socialist Republics on the Equivalence of certificates, Degrees and Diplomas Awarded by Universities and other Educational and Scientific Organisations and Institutions in the Republic of India and the Union of Soviet Socialist Republics.

12. U.S.S.R.

Protocol between the Government of the Republic of India and the Government of the U.S.S.R. on Co-operation in the field of Tourism.

Special pay to under Secretaries/Deputy Secretaries of Central Secretariat Service

5500. SHRI V.S. VIJAYARAGHAVAN: SHRI NATAVARSINH SOLANKI:

Will the PRIME MINISTER be pleased to refer the reply given on 19 August 1987 to Unstarred Question No. 3651 regarding special pay for Under Secretaries of Central Secretariat Service and state:

- (a) whether any decision has since been taken to allow special pay to Under Secretaries/Deputy Secretaries of Central Secretariat Service from the date of their appointment as admissible to their counterparts of Group A Central Services;
- (b) if so, the details of the decision taken;
- (c) if not, the reasons for the delay; and
- (d) when the decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.

- (b) Does not arise.
- (c) and (d). The matter is still under consideration.

Three Pronged Strategy for Drug Abusc

5501. SHRI MURLIDHAR MANE: Will the Minister of WELFARE be pleased to state:

- (a) whether Union Government have recently adopted a three pronged strategy to counter the growing problem of drug abuse in the country;
 - (b) if so, the details of the strategy;
- (c) whether the Union Government have directed the State Governments to follow the strategy; and
- (d) if so, the reactions of the State Governments in this regard and to what extent the menace of drug abuse in the country is likely to be wiped out as a result of adopting the strategy?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b). The Government has adopted a multi-dimensional approach to counter the problem of drug abuse which includes measures for curbing illicit trafficking, treating addicts through motivation, counselling, treatment and rehabilitation and awareness education and training programme to curb increasing demand.

(c) and (d). Yes, Sir. Some of the State Governments have recommended applications for grant-in-aid from various voluntary organisations working in the drug abuse control programme for financial assistance under the Central Sector Scheme of 'Assistance to Voluntary' Organisations